

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency for the year 1988-89 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency for the year 1988-89.
- (25) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above. [Placed in Library. See No. LT-379/90]

Notification under National Cadet Corps Act, 1948

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): on behalf of Dr. Raja Ramanna:

I beg to lay on the Table—

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 13 of the National Cadet Corps Act, 1948:—

- (i) The National Cadet Corps (Amendment) Rules, 1989 published in Notification No. S.R.O. 346 in Gazette of India dated the 16th December, 1989.
- (ii) The National Cadet Corps (Amendment) Rules, 1989 published in Notification No. S.R.O. 350 in Gazette of India dated the 30th December, 1989. [Placed in library. See No. LT-380/90]

12.26 hrs.

[English]

**FINANCIAL COMMITTEES (1989)—
A REVIEW**

SECRETARY-GENERAL: I beg to lay on the Table a copy each of the Hindi and

English versions of the "Financial Committees (1989)-A Review".

MR. SPEAKER: I would like to inform the House that as is customary, the House would adjourn for half-an-hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

12.27 hrs.

ELECTION OF DEPUTY SPEAKER

[English]

MR. SPEAKER: We now take up the Motions for Election of Deputy Speaker. I find there are nine identical Motions proposing/seconding the name of Shri Shivraj V. Patil. The first motion stands in the name of the Prime Minister. This has been seconded by the Leader of the Opposition, Shri Rajiv Gandhi. I have been informed that the Leader of the Opposition will not be in a position to be present in the House. I also find that the next Mover, Shri Somnath Chatterjee is not here. Therefore, I call upon Shri Indrajit Gupta to move his motion.

SHRI INDRAJIT GUPTA (Midnapore): Mr. Speaker, Sir, on such a solemn occasion as Election of the Deputy Speaker, I presume that all hon. Members will cooperate in seeing that, while we dispose of this very important item of business, proper order should be maintained.

I beg to move:-

"That Shri Shivraj V. Patil, a member of this House, be chosen as the Deputy Speaker of this House."

I do not want to make a long speech or anything of that sort. It gives me great pleasure to find that the Government, by deciding to support the name of Mr. Shivraj V. Patil as Deputy Speaker of this House, has given an example of the highest norms and principles of parliamentary democracy. (*Interruptions*)